

**Nomination of cases by Hon'ble the Acting Chief Justice on 27.05.2016**

Sl no.	Case details	Nominated to-	File delivered in section
<b>DB of Hon....., J</b>			
1	First Appeal Defective – 133/2003	Hon'ble Tarun Agarwala, J.	First Appeal Section on 28.05.2016
2	Crl. W. P. - 7608/2016 (Time Extension Application) with Nomination Application – 154877/2016	Hon'ble B. K. Narayana, J.	Writ C-II (Criminal) Section on 28.05.2016
<b>Bench Comprising</b>			
3	Special Appeal – 1123/2014 (Review Application)	Hon'ble Sudhir Agarwal, J. and Hon'ble P. K. S. Baghel, J.	Special Appeal Section on 28.05.2016
4	Special Appeal Defective– 963/2014 (Review Application)	Hon'ble Sudhir Agarwal, J. and Hon'ble P. K. S. Baghel, J.	Special Appeal Section on 28.05.2016
5	Special Appeal Defective– 984/2014 (Review Application)	Hon'ble Sudhir Agarwal, J. and Hon'ble P. K. S. Baghel, J.	Special Appeal Section on 28.05.2016
6	Special Appeal – 1086/2014 (Correction Application)	Hon'ble Sudhir Agarwal, J. and Hon'ble P. K. S. Baghel, J.	Special Appeal Section on 28.05.2016
7	Special Appeal – 1129/2014 (Recall Application)	Hon'ble Sudhir Agarwal, J. and Hon'ble P. K. S. Baghel, J.	Special Appeal Section on 28.05.2016
8	Special Appeal – 172/2015 (Correction Application)	Hon'ble Sudhir Agarwal, J. and Hon'ble P. K. S. Baghel, J.	Special Appeal Section on 28.05.2016
9	Special Appeal Defective– 222/2015 (Correction Application)	Hon'ble Sudhir Agarwal, J. and Hon'ble P. K. S. Baghel, J.	Special Appeal Section on 28.05.2016
10	Special Appeal Defective– 946/2014 (Review Application)	Hon'ble Sudhir Agarwal, J. and Hon'ble P. K. S. Baghel, J.	Special Appeal Section on 28.05.2016
<b>Hon....., J.</b>			
11	W. P. - 281/2008	Hon'ble M. C. Tripathi, J.	Writ A-II Section on 28.05.2016
12	Bail – 17557/2016	Hon'ble R. D. Khare, J.	Computer Fresh Section on 28.05.2016
13	Bail – 13276/2016	Hon'ble Pankaj Naqvi, J.	Computer Fresh Section on 28.05.2016

14	<b>CrI. M. A.(U/S 482 Cr.P.C.) - 15112/2016 with CrI. M. A.(U/S 482 Cr.P.C.) - 9356/2016</b>	<b>Hon'ble Suneet Kumar, J.</b>	<b>Listing Section on 27.05.2016</b>
<b>Appropriate Court dealing with such matters</b>			
15	<b>W. P. - 7876/2000 with W. P. - 7875/2000 with W. P. - 5516/2000</b>	<b>Appropriate Court dealing with such matters</b>	<b>Writ A-II Section on 28.05.2016</b>
16	<b>CrI. M. A.(U/S 482 Cr.P.C.) - 21083/2015 with CrI. W. P. - 20582/2014</b>	<b>Appropriate Court dealing with such matters</b>	<b>482 Section on 28.05.2016</b>
17	<b>CrI. Appeal – 2258/2013 with CrI. Appeal – 2220/2013</b>	<b>Appropriate Court dealing with such matters</b>	<b>Criminal Appeal Section on 28.05.2016</b>

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

J.R.( LISTING)  
30/05/2016